## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

## ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

SI.No	Name of the official	From	То
1	Ms. Pooja D/o Sh. Joginder Singh	PA in Office Pool (NW), Rohini Courts, Delhi.	PA in the court of Sh. Sunil Chaudhary, Ld. DJ-04 (NW), Rohini Courts, Delhi.
2	Ms. Pinki D/o Sh. Suresh Kumar	PA in Office Pool (NW), Rohini Courts, Delhi.	PA in the court of Sh. Shivaji Anand, Ld. DJ-01+MACT (NW), Rohini Courts, Delhi.
3	Ms. Mamta D/o Sh. Pradeep Kumar	PA in Office Pool (NW), Rohini Courts, Delhi.	PA in the court of Sh. Rajinder Kumar, Ld. ASJ-05 (NW), Rohini Courts, Delhi.
4	Sh. Anuj Kumar S/o Sh. Umesh Kumar	PA in Office Pool (NW), Rohini Courts, Delhi.	PA in the court of Sh. Rakesh Kumar Singh, Ld. DJ-02 (NW), Rohini Courts, Delhi.

## Notes:

- Ms. Aarti, PA (E.C.-84270257) posted in the court of Sh. Sunil Chaudhary, Ld. DJ-04 (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi after return from the Maternity Leave.
- 2. **Ms. Shalu, PA (E.C.-34058871)** posted in the court of Sh. Shivaji Anand, Ld. DJ-01+MACT (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi after return from the Maternity Leave.
- 3. **Ms. Prerna Nitin Bhoria, PA (E.C.-23858925)** posted in the court of Sh. Rajinder Kumar, Ld. ASJ-05 (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi after return from the Maternity Leave.
- Ms. Mansi Arya, PA (E.C.-89892250) posted in the court of Sh. Rakesh Kumar Singh, Ld. DJ-02 (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi after return from the Child Care Leave.
- Ms. Kanika, PA (E.C.-68696136) posted in the court of Sh. Ashish Aggarwal, Ld. DJ-03 (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi after return from the Child Care Leave.

5. Ven compliance of this order or immediately proceeding on leave shall be considered deliberate insupordination and disciplinary action shall be taken against the official as per rules.

(CUDVINDED DAL SINCH)

(GURVINDER PAL SINGH)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELH

No.F2(2)/Admn.I/NW/RC/2025/\_\_\_\_

14160-14159

Copy forwarded for information and necessary action to:-

Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.

3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.

4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts

5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.

6. The Record Officer, North-West, Rohini Courts, Delhi.

7. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari

The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.

9. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.

10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.

Date 23/05/25

11. Personal Office of the undersigned.

12. The Facilitation Centre, Rohini Courts, Deihi.

13. The ALIO, Library Branch, Rohini Courts, Delhi.

 The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.

15. The official(s) concerned.

16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I (North-West), Rohini Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

J. C. C. Wash

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